

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4379**  
ANSWERED ON 22.03.2018

**MAINTENANCE OF DATABASE ON WATER BODIES**

4379. SHRI OM BIRLA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether there is any plan under consideration of the Government to conduct any extensive and exclusive research and maintenance of database on the water bodies revealing their condition, increase/decrease in their number, their status of encroachment etc. and if so, the details thereof;
- (b) whether any observations have been made by certain quarters including Standing Committees on the issue, if any, during 2015-16 and if so, the details thereof and the action taken thereon; and
- (c) the steps taken by the Government to encourage the States for adoption of a unified classification of water bodies and to adopt the water bodies in the land records?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) The Parliamentary Standing Committee on Water Resources in their Tenth report on “Repair, Renovation and Restoration of Water Bodies” has recommended that in order to enable an objective assessment of water bodies and their condition, it should be made mandatory to build a database incorporating information from States. Accordingly, the Ministry of Water Resources, River Development and Ganga Rejuvenation has planned to conduct the first Census of Water Bodies during the period 2017-18 to 2020-21 under the Centrally Sponsored Scheme-“Irrigation Census along with 6<sup>th</sup> minor irrigation census”. The objective of the Census is to build up a database on water bodies. Information on use, storage capacity, status of filling up of storage etc. of water bodies will be collected through the Census.

(c) Ministry of Water Resources, River Development and Ganga Rejuvenation has requested the State Governments to include water bodies in their land records. Unified classification of water bodies by type has been adopted in the Census of Water Bodies to be conducted by the Ministry through States/UTs.